

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**OA 759/2016  
MA 743/2016**

**this the 2<sup>nd</sup> day of May, 2016**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. V.N.Gaur, Member (A)**

Yatish Chander  
S/o Shri Chinta Mani, Age-59 years  
Skilled Supporting Staff (S.S.S.)  
Germplasm Evaluation Division  
National Bureau of Plant Genetic Resources  
Pusa Campus, New Delhi – 110 012. .... Applicant

(By Advocate:Shri Anil Kumar Yadav)

**VERSUS**

1. The Director  
National Bureau of Plant Genetic Resources  
Pusa Campus, New Delhi – 110 012.
2. The Director-General  
Indian Council of Agricultural Research  
Pusa Campus  
New Delhi – 110 012.
3. Estate Officer  
National Bureau of Plant Genetic Resources.  
Pusa Campus  
New Delhi – 110 012. .... Respondents.

**ORDER (ORAL)**

**By Hon'ble Mr.V. Ajay Kumar,**

Shri Anil Kumar Yadav, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

**(V.N.Gaur)  
Member (A)**

**(V. AJAY KUMAR)  
Member (J)**



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**CP No.15/2016  
in  
OA No. 4076/2015**

**this the 12<sup>th</sup> day of February, 2016**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr.P.K.Basu, Member (A)**

1. Dharamveer Singh Grewal  
Lecturer (Printing Technology)  
S/o Late Shri Bhana Ram  
R/o E-11, ITI Campus, Pusa  
New Delhi – 110 012.  
Age around:55 years.
2. K.Sivaraman  
Lecurer (Printing Technology)  
S/o Late Shri S.Kunjitha Padam  
R/o 2/1, Aryabhat Enclave  
Ashok Vihar, Phase- III  
Delhi – 110 052  
Age around:54 years.

.... Petitioners

(By Advocate:Shri Sourabh Ahuja)

**VERSUS**

1. Mr. K.K.Sharma  
Chief Secretary  
Govt. of NCT of Delhi  
Delhi Sachivalaya, Players Building  
I.P.Estate, New Delhi – 2.
2. Ms. Puniya Salila Srivastava  
Principal Secretary  
Department of Training & Technical Education  
Muni Maya Ram, Pitampura  
Delhi – 110 088.

.... Respondents.

(By Advocate: Shri N.K.Singh for Mrs. Avnish Ahlawat)

**ORDER (ORAL)**

**By Hon'ble Mr.V. Ajay Kumar,**

Heard Shri Sourabh Ahuja, learned counsel for the applicant and Shri N.K.Singh, learned proxy counsel for Mrs. Avnish Ahlawat, counsel for respondents.

When this matter is taken up, Shri N.K.Singh, appearing for the respondents produced the speaking order passed in respect of both the applicants and submits that they have fully complied with the orders of this Tribunal.

In the circumstances and in view of the substantial compliance of the orders of this Tribunal by the respondents, nothing survives in this CP. Accordingly, the CP is closed. Notices issued to the respondents are discharged. However, applicants are at liberty to question the order now passed by the respondents, if they are still aggrieved. No costs.

**(P.K.BASU)**  
**Member (A)**

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**(V. AJAY KUMAR)**  
**Member (J)**

